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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/79/(IB)/2017
NAME OF THE PETITIONER(S) : R.PERIYASAMY
NAME OF THE RESPONDENT(S) : HYAGREEVA LINES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	M. EZHILARASI	Counsel for the Petitioner	M. E. J. 05/7/17
2	ROHAN RATASEKARAN	Counsel for Respondent	R. R. K.

ORDER

Counsel for both the parties present. One more connected matter has been posted on 13.07.2017. Therefore, the matter is adjourned for hearing on the same date.

Put up on 13.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)